

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2594
ANSWERED ON:18.12.2003
CENSORSHIP CERTIFICATE FOR ENTRIES IN FESTIVAL
VILAS BABURAO MUTTEMWAR

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government made it mandatory for obtaining a censorship certificate for the Indian entries at the Mumbai International Film Festival, 2004;
- (b) if so, whether this condition has been made applicable for the first time for sponsoring the films by Indian Documentary Film Producers;
- (c) if so, the reasons therefor;
- (d) whether the Indian Documentary Film Producers Association (IDFPA) has strongly urged upon the Government to remove this stipulation from the guidelines; and
- (e) if so, the steps taken/proposed to be taken by the Government on the request of IDFPA ?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a),(b),(c),(d)&(e): On consideration of the representations from Indian Documentary Producers` Association, Government has revoked decision taken earlier in the year mandating certification by Central Board of Film Certification of Indian entries in the Mumbai International Film Festival.